

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4373
ANSWERED ON:30.08.2011
APPOINTMENT ON COMPASSIONATE GROUND
Singh Shri Pashupati Nath

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there has been a ban on the appointments on compassionate ground in the Ministry;
- (b) if so, the reasons therefor;
- (c) whether there have been appointments on compassionate ground during the last three years;
- (d) if so, the details of such cases alongwith the reasons therefor; and
- (e) the rules and norms/criteria followed by the Government for making appointments on compassionate ground?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): No, Madam.

(b): Does not arise.

(c): No, Madam. As per existing instructions, compassionate appointments can be made upto maximum of 5% of vacancies falling under direct recruitment quota in any Group C & D posts arising in a particular year. However, pursuant to the decision of Department of Personnel & Training (DoP&T) to discontinue the direct recruitment to the post of LDC and to abolish vacant posts this Department is not in a position to make any appointment on compassionate grounds in the grade of LDC. Further in the light of instructions on optimization of direct recruitment to civilian posts, vacancies are few or nil in other grades as well.

(d): Does not arise.

(e): DoP&T is the nodal Department which lays down the instructions for appointments on compassionate grounds in the Govt. This Department follows the instructions of DoP&T for compassionate appointments.